NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 104 /(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Prescient wealth management he

SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

SIGNATURE

34 Chandrakant Madeshvom & Advocute Madan Grupta

Common Order CSP 103/230-232/NCLT/MB//MAH/2017 CSP 104/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)